

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2017 &  
IA NOS. 198 & 200 OF 2017**

**Dated: 06<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh  
Mr. Manjeet Kirpal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Abiha Zaidi for R-3

**ORDER**

At the request of learned counsel for Appellant, list the matter for hearing on **17-05-2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*